

CCP No. 70/06

21/5/08.

For Applicant: Sri A. Mohan
For Respondents: Sri S.P. Singh

I heard both sides. At this stage
Learned Counsel for the Respondents
submits that the authorities are
again going to re-consider the claim
of the applicant as per the directions
of the Tribunal in the next meeting.
In such circumstances, CCP is
disposed of with a direction to the
respondents to re-consider the claim
of the applicant & comply with the
order of this Tribunal in the next
CRC meeting. Notices discharged.

[Signature]
(Dr. A.C. Mishra)
M(A)

[Signature]
(M. Kanthaiiah)
M(I)

[Signature]
order under
order-21-5-08
22-5-2008